

action taken by the Government thereon?

(c) No, Sir.

(d) and (e) Do not arise.

THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR) : (a) No, Sir. The Ministry has not set up any Task Force on Human based generation of energy.

(b) and (c) Question does not arise.

Delimitation of Constituencies in Delhi

3284. SHRIMATI KRISHANENDRA KAUR (DEEPA)
SHRI N.K. BALIYAN :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have received complaints about large scale irregularities in the delimitation of constituencies in Delhi;

(b) the nature of these complaints and facts thereof;

(c) whether at least eight such constituencies have been reserved for the Scheduled Castes, where their population is less than even thirteen per cent whereas constituencies where their population is between forty to sixty per cent have not been reserved for them;

(d) if so, the reasons therefore; and

(e) the remedial action proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS : (SHRI H.R. BHARDWAJ) : (a) No, Sir.

(b) Does not arise.

Rural Development in Gujarat

3285. SHRI HARIBHAI PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether any plan to accelerate the pace of rural development in Gujarat during the next financial year has been formulated;

(b) if so, the details of various welfare programmes/rural development schemes; and

(c) the total outlay, indicating, contribution made by each State/Union Government and outside agencies like World Bank?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJIBHAI PATEL) : (a) to (c) Major rural development schemes being implemented in the State of Gujarat are (i) Integrated Rural Development Programme (IRDP); (ii) Jawahar Rozgar Yojana (JRY); and (iii) Accelerated Rural Water Supply Programme (ARWSP). These schemes will continue to be implemented during the next financial year as well. Under IRDP, assistance is given in the form of subsidy by the Government and term credit by banks to a target group of beneficiaries to enable them to cross the poverty line. Similarly, JRY aims at providing additional gainful employment for the unemployed and under-employed persons below the poverty line in the rural areas. Further, a new scheme called 'Employment Assurance Scheme' (EAS) has been introduced from 2nd October, 1993 in 1m752 RPDS (Revamped Public Distribution System) blocks in the country. This scheme aims at providing 100 day of

unskilled manual work to the rural poor who are in need of employment and seeking it. Under the scheme, 97 RPDS blocks are to be covered in the State of Gujarat. The ARWSP aims at providing safe drinking water to all villages in the State. The total outlay for Gujarat in respect of the above schemes has not been finalized for the next financial year.

EC TV Service Centres

3286. SHRI RAJVEER SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether EC TV service centres under ECIL, New Delhi have hired some private service engineers to dispose of complaints and there are very few regular services engineers on the payrolls of the Company;

(b) if so, the rates charged by them per visit from the company;

(c) whether the services of these hired engineers are unsatisfactory and they use bogus spare parts in connivance with EC employees; and

(d) if so, the action taken against the erring service engineers and employees?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) EC TV service centre in New Delhi had engaged Technicians on contract basis known as licences for attending to customer complaints at residences only. ECIL's service centre also has adequate number of regular service Technicians and Engineers on the pay roll of the corporation to attend to complaints at residences and in service centres.

(b) Rates paid to the service licences for TV sets allotted to them which are in the warranty period or under service contract regardless of the fact whether there is any complaint or not in respect of TVs allotted are :

1. Rs. 200/- per set per year for remote colour TV.
2. Rs. 185/- per set per year for non-remote colour TV.
3. Rs. 110/- per set per year for 21" Black and White TV.
4. Rs. 96/- per set per year for 14" Black & White TV.

For the casual complaints not under warranty or service contract attended by the service licences the Company pays as under :

1. Rs. 45/- for Black and White TV set.
2. Rs. 60/- for colour TV set.

(c) The performance of service licences was found unsatisfactory bringing bad name to the company. There were number of complaints from customers and dealers against them. Some of the licences were found to use parts procured from the market rather than genuine spare parts made available in ECIL service centre.

(d) The Corporation has decided not to enter into fresh contract with service licences whose performance and behaviour towards customers were unsatisfactory. Servicing is now being done by ECIL's regular Engineers and Technicians.

Review of RGNDWM

3287. SHRI S.B. SIDNAL :
SHRI D. VENKATESWARA
RAO :
SHRI BOLLA BULLI
RAMAIAH: